बैंक ग्राफ महाराष्ट्र

श्रोष्ठता प्रमाण पत्र:---

बक आफ इंडिया, बैंक आफ बडौदा, सेंट्रल बैंक श्राफ इंडिया, पंजाब नेशनल बैंक भौर स्रोरियंटल बैंक स्नाफ कामसे

(घ) भारतेय रिजर्व बैंक ने सचित किया है कि वर्तमान आंवड़ा सूचना प्रणाली से प्रश्न में पूछे गए ढंग से सूचना प्राप्त नहीं होते:। अलवत्ता सरवारः क्षेत्र के सभी बैंह अपने गृह पतिकाएं प्रकाशित करते हैं जिनमें हिन्दी खण्ड भी होता है। सरकार क्षेत्र के वर्इ बैंक अपने मंडल/ क्षेत्र य अंचल स्तरों पर भें अलग से हिन्दी पविवाएं प्रवाशित वारते हैं।

gr<sup>i</sup>ng and compare the following grades

## Complaint Lodged against M/s. Reliance Industries

SHRI BEKAL UTSAHI: Will the Minister of FINANCE pleased to state:

- (a) whether it is a fact that Central Excise Collectorate has lodged a criminal complaint against M/s. Reliance Industries for evading excise duty to the tune of rupees 1.17 crores as reported in the Times India on 5th August, 1987; and
  - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDI-TURE IN THE MINISTRY OF FIN-ANCE (SHRI B. K. GADHVI): (a) Yes, Sir.

(b) The criminal complaint has been filed on 4-8-1987 against the company and the following sons:-

- (1) Shri Sumanbhai T. Patel. Deputy Excise Officer
- Shri Dilipbhai R. Patel, Excise Clerk (2)
- Shri Manubhai B. Patel, Excise Incharge. (3)
- (4) Shri V.T. Pai, General Manager (Finance).
- (5) Shri N.H. An tani, Executive Director
- Shri Dhiruthai H. Antani, Chairman & Managing (6) Director
- Shri Sohan Chaturvedi, Partner of (Chartered Accountants).
- (8) Shri Narotambai B. Shah. Senior Assistant (Chartered Accountants).

of M/s. Reliance Industries Ltd.

Do.

Do.

M/s. Chaturvedi and Shah

of M/s. Rajendra and